

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Docket No. 70/GT/2012**

**Date: 30.10.2013**

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject: Docket No. 70/GT/2012: Revision of tariff of Kahalgaon STPS,  
Stage-II (1500MW) from 01.04.2209 to 31.03.2014.**

**Ref: Your affidavit dated 22.8.2013**

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With reference to your affidavit in the above mentioned subject, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **07.11.2013**:

1. The capital cost claimed along with modification of relevant tariff forms.
2. Stage wise reconciliation of un-discharged liability as per Form-9A &9B with that of the books of account as on COD of unit-III.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)